

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 286 OF 2015**

**Dated: 23<sup>rd</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Punjab Energy Development Agency (PEDA) ..... Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

Ms. Suparna Srivastava for R.2

Mr. Arun Sharma for  
Mr. Tajender K. Joshi for R.3

**ORDER**

List the matter on **28.04.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor )  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**